## CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, Bangalore-38.

Dated:

8FEB 1994

APPLICATION NO(s) 639 of 1993.

#PPLICANTS: C.K. Reddy

v/s.

RESPONDENTS Director, Customs & Central Excise, New Delhi and Other.

TO.

- 1. Sri.H.S.Ananthapadmanabha, Advocate,No.108,NHCS Layout, III Stage, IV-Block, Basaveswaranagar,Bangalore-79.
- 2. **Exi.**The Collector of Customs, Post Box No.5400, Queen's Road, Bangalore-1.
- 3. Sri.M.Vasudeva Rao, C.G.S.C., High Court Bldg, Bangalore-1.

SUBJECT:- Forwarding of copies of the Orders passed by the Central Administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/STAY ORDER/INTERIM ORDER/, Passed by this Tribunal in the above mentioned application(s) on 25-01-1994.

FOR BEPUTY REGISTRAR JUDICIAL BRANCHES.

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## CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH. BANGALORE

ORIGINAL APPLICATION NO.639/93
DATED TUESDAY THE 25TH OF JANUARY. 1994

MR. JUSTICE P.K. SHYAMSUNDAR

VICE CHARRMAN

MR. T.V. RAMANAN

MEMBER (A)

Shri C.K. Reddy, Aged 52 years, Senior Technical Assistant, Customs & Central Excise, Queen's Road, P.B.No.5400, Bangalore - 560 001

Applicant

(By Advocate Shri H.S.Anantapadmanabha)

vs.

- Director
   Directorate of Preventive Operations
   Customs & Central Excise,
   4th Floor, Lokanayak Bhavan,
   Khan Market,
   New Delhi
- 2. Collector of Customs,
  Queen's Road,
  P.B.No.5400,
  Bangalore 560 001

Respondents

(By Advocate Shri M.V. Rao)
Central Govt. Standing Counsel

## DRDER

Having heard both sides, we find no substance in this application. The grievance of the applicant is that he has been wrongly denied which is a Group 'B' post to which he has to graduate

from the present post he is holding as Senior

Technical Assistant. It is common ground that till

recently people in Group 'C' cadre had to stagnate

for want of proper channel of promotion. To remedy

the situation, the Government created four posts

of Superintendent in Group 'B' posts and distributed

it discipline wise as can be seen from Annexure-B

(enclosure to Annexure A-5) produced at page 39.

The four posts sanctioned to the Bangalore Collectorate

at Annexure 5 were distributed as follows:

- 1 for Cipher
- 1 for Maintenance
- 2 for Operation

The applicant being a maintenance man, he certainly could not be promoted to the Cipher Group or the Operation Group. He can only be promoted in the Maintenance Branch. It is not denied that one person who was senior to him in the Maintenance Branch has been promoted. If the senior man has been promoted and found suitable, the junior certainly cannot complain bitterly of non-consideration. He has to wait and secure promotion, all things be equal, in his turn. He cannot seek pre-emption of his chance and jump the quewfor promotion. This being the problem which confronts the applicant, we cannot offer any assitance.

The applicant's counsel argued that people who were selected and promoted to Cipher Branch and the Operation Branch were juniors to him in the Maintenance in the matter of pay scale. But that has nothing to do with his non-selection.

It may be fortuitous in nature but then they
got their promotion in the appointed channel into
which the applicant cannot be pushed into. It
seems to us the grisvance made by the applicant
on the basis of promotions secured by other persons

substance. We find no substance in this application.
Therefore it fails. No costs.

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-Sd-

(T.V. RAMANAN) MEMBER (A) (P.K. SHYAMBUMDAR) VICE CHAIRMAN

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SECTION OFFICER 9/2/94
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ADDITIONAL BENCH
BANGALORE